

SHRI Ajit SINGH: Sir, I also lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) Annual Report and Accounts of the National Productivity Council, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts.

(ii) Statement (by Government accepting the above Report;

[Placed in Library. See No. LT-35/89]

Employees' Family Pension (Second Amendment) Scheme, 1989

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): On behalf of * Shri Ram Vilas Paswan I lay on the Table, under sub-section (2) of section 7 of the Employees Provident Funds and Miscellaneous Provision Act, 1952, a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 608, dated the 12th August, 1989, publishing the Employees' Family Pension (Second Amendment) Scheme, 1989. [Placed in Library. See No. LT-43/89]

Statement of Accounts (1985-86) of the Punjab Housing Development Board, Chandigarh and related papers.

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): Sir I lay on the Table—

I. A copy (in English and Hindi) of the Annual Statement of Accounts of the Punjab Housing Development Board, Chandigarh, for the year, 1985-86, together with the Auditors' Report on the Accounts, under sub-section (3) of Section 68 of the Punjab Housing Development Board Act, 1972, read with sub-clause (iii) of clause (c) of the Proclamation, dated the 11th May, 1987, issued by the President in relation to the State of Punjab.

II. Statement (in English and Hindi) giving reasons for the delay

in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-56/89 for (I) and (II)]

THE DEPUTY CHAIRMAN (CHAIR IN THE DEMAND FOR A STATEMENT ON SRI LANKA)

THE DEPUTY CHAIRMAN: Special Mentions. Dr. Ratnakar Pandey,

SHRI K. V. THANGKABALU (Tamil Nadu); Madam.' we want a statement on Sri Lanka. Daily thousands of people are being killed. The Government is giving a clean chit to LITE.

THE DEPUTY CHAIRMAN: There is a special Mention on Sri Lanka. Please sit down.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Why a Special Mention? Why not a full-fledged -discussion? (Interruptions)

SHRI V. NARAYANASAMY (PO-NDICHERRY): There were talks with the Government of Sri Lanka and LTTE also had talks with the Chief Minister, Shri Karunanidhi. We should know the outcome. The House is sitting.

THE DEPUTY CHAIRMAN: No, I will not allow. Please have order -in the House, We have listed a Special Mention on this. Let me go through it. Don't disturb. Dr. Ratnakar Pandey. No, I have not allowed. (Interruptions')

SHRI V. NARAYANASAMY: We want to know the outcome of the talks.

THE DEPUTY CHAIRMAN: Please have peace in the House. You want peace in Sri Lanka. Let us have peace in the House. No, I am not joking. I never joke " in serious matters. (Interruptions).

SHRI V. NARAYANASAMY: It is a total surrender by the Tamil Nadu Government to LTTE. Let them make this admission before this House. Let them admit that they have no policy on Sri Lanka. (Interruptions)

THE DEPUTY CHAIRMAN: I request the hon. Members

देखिये, यह बहुत ही गलत तरीका आप अपना रहे हैं। चेयरमैन साहब ने स्पेशल मेंशन दिया है। इसमें जो भी जिसको धोला है वह बोलेंगा। आप सरकार से मांग कर सकते हैं, आपको कोई मना नहीं कर सकता। लेकिन इस तरीके से बोलेंगे तो स्पेशल मेंशन नहीं होगा एक घंटे में... (व्यवधान)

SHRI M. M. JACOB (Kerala).-We want to know whether Government is prepared to come out with a statement on Sri Lanka.

THE DEPUTY CHAIRMAN: There is a Special Mention on this. You can ask whether the Government is coming out with a statement or not. Leader of the House is here. He will reply. (Interruptions)

I cannot hear anybody. I wish one of you were sitting here. Then you would know that five people speaking at the same time cannot be heard by anyone... (Interruptions) . . . What you are saying, I do not know. On Sri Lanka there is a Special Mention. How many times should I mention it? There is a Special Mention on which you can mention what you like about Sri Lanka... (interruptions).. Please Dr. Ratnakar Pandey.

SHRI SUBRAMANIAN SWAMY: The whole House should, be able to discuss it... (Interruptions)...

SHRI DARBARA SINGH (Punjab): Madam, I am on a point of order. There is a very serious matter which is being discussed in the Lok Sabha, and here I would like to know your opinion about it. The All-India Sikh

Students Federation has issued to all the Hindu Community that they should get out of the hostels or otherwise they would meet the same fate. as others. All this has been issued with a purpose... (interruptions)...

THE DEPUTY CHAIRMAN: You ask the Chairman. If he gives permission, it can be discussed in the House. I cannot give the permission. Let the Chairman permit it.

SHRI DARBARA SINGH: This is a serious matter... (Interruptions)..,

THE DEPUTY CHAIRMAN: This is not proper.

SHRI DARBARA SINGH: It is a serious matter. They issued it to everybody. In seven hostels they have said that they would meet the same fate. They said, "We are killing you, we will kill all, we will decimate you."... (Interruptions).. There must be a discussion on it as it is being discussed in the Lok Sabha.

THE DEPUTY CHAIRMAN: Please ask the Chairman and get the permission... (Interruptions).. Dr. Ratnakar Pandey... [Interruptions]...

SHRI S. S. AHLUWALIA (Bihar): This is a very serious matter... (Interruptions) ...

THE DEPUTY CHAIRMAN: I say to you, you ask the Chairman. If the Chairman gives permission, Government will come out with it. Let the permission be granted... (Interruptions) . . . please . . . (Interruptions) ...

SHRI PAWAN¹ KUMAR BANSAL: The Deputy Prime Minister is here. Let him say on this... (Interruptions) ...

SHRI KAMALENDU BHATTACHARJEE (Assam): Let the Deputy Chairman.. say about it... (Interruptions)... We want a statement; from the Deputy Prime Minister... (Interruptions)..

SHRI PAWAN KUMAR BANSAL:
The Home Minister is also here...
... (Interruptions),

SHRI KAMALENDU BHATTACHARJEE: The Home Minister is here...
(Interruptions).

DR. RATNAKAR PANDEY (Uttar Pradesh): Madam, please control the House so that I can make my Special Mention... (Interruptions)...

SHRI YASHWANT SINHA (Bihar) :
I am on a point of order... (Interruptions) ...

THE DEPUTY CHAIRMAN: I request honourable Members again, please have order in the House... (Interruptions).. Please sit down. This is not the way. If the Government want; they will come forward with it. You cannot force them... (Interruptions).. Please take your seats (Interruptions).. No, won't allow you.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): I am on a point of order.. (Interruptions).

THE DEPUTY CHAIRMAN: Just a minute. This is not the way. If the Government want to come out— they have heard it—they will come back. If the Chairman allows you, I will allow you... (Interruptions) ...

SHRI TINDIVANAM G. VENKATARAMAN (Tamil Nadu): Why are they, shouting?... (Interruptions)...

SHRI KAMALENDU BHATTACHARJEE: Are you a Minister?... (Interruptions)...

SHRI YASHWANT SINHA: Madam Deputy Chairman, it is very unfortunate that a senior member like Mr. Jagesh Desai is inciting his Members. What is this? The moment he sees the Home Minister he does like this. A senior Member like him' (In-Interruptions).

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): The Minister is there. You need not get up. The Minister is there to answer.

THE DEPUTY CHAIRMAN: Please sit down. I said, "I am **not allowing** anything except the listed special mentions." Please take your seat. Mr. Pandey, please. (Interruptions) No please. Let him speak. Let him make his special mention. I am not allowing anything else, (interruptions) No point of order **now**. Don't defy the Chair so much. Please sit down. I would not allow anybody else Nothing else. Nothing else will

go

डा० पाण्डेय जी, अब आप बोलिए नहीं तो मैं दूसरों को बुला लूंगी।
on record.

DR. RATNAKAR PANDEY: You control them.

आप सदन को निमंत्रित तो कीजिए।

THE DEPUTY CHAIRMAN: You are speaking. You control them.

DR. RATNAKAR, PANDEY: Please control the House, Madam. Then I will start. (Interruptions,)

SHRIMATI JAYANTHI NATARAJAN: *

THE DEPUTY CHAIRMAN: I am not allowing you. Please take your seat.

SHRIMATI JAYANTHI NATARAJAN: *

SPECIAL MENTIONS

Spurt in, anti-national activities in

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) :
माननीय उपसभापति महोदया, मैं आपका बहुत ही कि इस सदन के सत्र में आज के दिन स्पेशल मेंशन के माध्यम से जम्मू-काश्मीर में जो अराष्ट्रीय गतिविधियाँ सिर उठा रही हैं और जो कानून और व्यवस्था की स्थिति अत्यन्त गंभीर हो गई है उस पर अपनी भावनाओं को प्रकट करने का मुझे मौका दिया है। किसी कवि ने काश्मीर के विषय में कहा है—

अगर फिरदौस बरूए जमी अस्त,
हमी अस्तो, हमी अस्तो, हमी अस्त।

Jammu and Kashmir

◆Not recorded.